GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2181 TO BE ANSWERED ON 01ST AUGUST, 2025

PENDENCY OF PROMOTIONS

2181. SHRI SUDAMA PRASAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether any action has been taken by the Government for restructuring of Pharmaceuticals (Allopathic) Cadre under CGHS Delhi and if so, the details thereof;
- (b) whether the ministry has taken cognizance on the order issued under which the promotion mandated has not been implemented under the order, if so, the details thereof;
- (c) the details of promotions pending under the order along with the reasons for pendency of promotions despite office order being passed; and
- (d) the action taken by the Government on the same along with the action taken reports regarding the office order?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d): With the approval of Department of Expenditure on 06.04.2023, the Pharmacist (Allopathic) cadre under CGHS has been restructured as under:

Name of the post	Status	Sanctioned strength
Pharmacist	Existing post	722
Senior Pharmacist	Newly created	270
Assistant Depot Manager	Newly created	44
Depot Manager	Newly created	04

The recruitment/promotion to any post under Government of India is done as per the notified recruitment rules for the respective posts. Subsequent to the approval of Department of Expenditure for restructuring of Pharmacist (Allopathic) cadre under CGHS, recruitment rules for the entry level (direct recruitment) post of Pharmacist have already been notified on 24.06.2024.

Further, the approval of recruitment rules for the newly created promotional posts of Senior Pharmacist, Assistant Depot Manager and Depot Manager are under the purview of DoPT, UPSC and Department of Legal Affairs.
